

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 3199
TO BE ANSWERED ON 31st December, 2018**

Quality Education in Government Schools

3199. SHRI DINESH TRIVEDI:

SHRI MD. BADARUDDOZA KHAN:

SHRI NIHAL CHAND:

Will the **Minister** of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether it is a fact that the quality of education in Government schools is declining due to which parents are enrolling their children in private schools;
- (b) if so, the details of gap between the number of enrolment in private and Government schools during the last three years;
- (c) whether the Government is conducting frequent workshops/ trainings for teachers in order to improve teaching methods using innovative tools and technology and if so, the details thereof; and
- (d) the types of schools being run by the Government in the country, category-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a): The National Council for Educational Research and Training (NCERT) conducts periodic national surveys to assess learning achievement of children in Classes – III, V, VIII, and X. The National Achievement Survey (NAS) 2017, was held on 13th November for assessing the competencies developed by the children at the grade levels III, V and VIII from across 701 districts covering all the 36 States and UTs and covered 22 lakh students from 1.10 lakh schools. NAS (2017) was administered with districts as the unit of reporting in different subject areas such as languages, mathematics, EVS/Science and Social Sciences in the Government and Government aided schools. The competency based test was based on the Learning Outcomes which were recently incorporated in the Central Rules for RTE Act by the Government of India. NAS district report cards have been shared with the States and UTs to help in identifying gaps at the district level. Subsequently, a framework of intervention has been developed and shared with States to improve the quality of learning in the schools. The NAS reveal continuous improvement in learning achievement levels of pupils, in identified subjects. NAS for students of class X was held on 5th Feb, 2018 with a district level

sampling framework covering nearly 15.5 lakh students using multiple test booklets in Mathematics, Modern Indian Languages, English, Sciences and Social Sciences. District report cards for NAS 2018(Class X) are available on MHRD website to help identify gaps and devise strategies for further improvement.

(b) The total enrolment in Government and Private schools during last three years is as under:-

Years	Enrolment in classes I to XII in Government schools	Enrolment in classes I to XII in Private schools	Difference (Gap) in enrolment between Government and Private schools.
2014-15	144194283	79991560	64202723
2015-16	143152245	82421710	60730535
2016-17	137222799	80582804	56639995

Source: Unified District Information System for Education (U-DISE) 2016-17 Provisional.

(c) The Department of School Education and Literacy has launched the Samagra Shiksha - an Integrated Scheme for School Education as a Centrally Sponsored Scheme in partnership with States with effect from the year 2018-19. This programme subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE). It is an overarching programme for the school education sector extending from pre-school to class XII and aims to ensure inclusive and equitable quality education at all levels of school education. It envisages the 'school' as a continuum from pre-school, primary, upper primary, secondary to senior secondary levels.

Under the scheme, support is provided for strengthening of Teacher Education Institutions including State Council of Educational Research and Training (SCERTs) and District Institute of Education and Training (DIETs) and teacher training, in-service and pre-service, professional development of teachers, school leadership training and academic support through Block Resource Centres (BRCs) and Cluster Resource Centres (CRCs). SCERT has been designated as the Nodal Agency for all teacher trainings.

A four year B.Ed integrated course to bring about qualitative improvement in teacher education programmes in India has been conceptualised and regulations for this course have been published in official gazette on 22nd November, 2018. The model curriculum prepared for this course includes crucial aspects like Gender, Inclusive education, ICT, Yoga, Global Citizenship Education (GCED) and Health & Sanitation.

Ministry of Human Resource and Development (MHRD) and the National Council for Teacher Education (NCTE) have developed a dedicated digital infrastructure for teachers, DIKSHA, with the aim to empower school teachers of the country with access to innovative tech-based solutions. DIKSHA is a unique initiative that leverages existing, highly scalable and flexible digital infrastructures, around the needs of teachers for effective teaching and administration.

Section 23(2) of The Right to Education Act, 2009 has been amended to extend the period of training of untrained in-service elementary teachers to 31st March, 2019. All untrained in-service elementary teachers are required to acquire minimum qualifications as laid down by the academic authority by 31st March, 2019. The National Institute of Open Schooling (NIOS) has been entrusted with the task of conducting the training of untrained in-service elementary teachers. 13,78,979 untrained in-service teachers have confirmed admissions at NIOS Portal. NIOS is conducting D.El.Ed. programme through Open Distance Learning (ODL) mode and SWAYAM platform, SWAYAMPRAKASHA DTH channel are also used for this purpose.

Further, NCERT has developed a framework for Performance Indicators for Elementary School Teachers (PINDICS) and shared with the states for effective monitoring and benchmarking of teacher performance across the country.

(d): As per Section 2(n) of the RTE Act, 2009, "School" means any recognised school imparting elementary education and includes- (i) a school established, owned or controlled by the appropriate government or a local authority; (ii) an aided school receiving aid or grants to meet whole or part of its expenses from the appropriate government or the local authority; (iii) a school belonging to specified category; and (iv) an unaided school not receiving any kind of aid or grants to meet its expenses from the appropriate government or the local authority.

Further, as per the Section 2(p) of RTE Act, 2009 "Specified Category", in relation to a school, means a school known as Kendriya Vidyalaya, Navodaya Vidyalaya, Sainik Schools or any other school having a distinct character which may be specified, by notification, by appropriate government.
